

(b) (i) Review by the Government on the working to the Gujarat Agro Industries Corporation Limited, Ahmedabad for the year 1989-90

(ii) Annual Report of the Gujarat Agro Industries Corporation Limited Ahmedabad, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above [Placed in Library See No. LT. 1436/92]

Annual Report on the working of Industrial and Commercial Undertakings of the Central Government for 1990-91

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY OF INDUSTRY (SHRI P. K. THUNGON): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the working of the Industrial and Commercial Undertakings of the Central Government (Public Enterprises Survey) for the year 1990-91 (Volumes-I to III) [Placed in Library See No. LT. 1437/92]

12.57 hrs.

MESSAGE FROM THE RAJYA SABHA

[English]

SECRETARY GENERAL: Sir, I have to report a message received from the Secre-

tary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Legal Services Authorities (Amendment) Bill, 1992, which has been passed by the Rajya Sabha at its sitting held on the 3rd March, 1992."

12.57 1/4 hrs.

LEGAL SERVICE AUTHORITIES (AMENDMENT) BILL 1992

As Passed by Rajya Sabha

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the Legal Services Authorities (Amendment) Bill, 1992, as passed by Rajya Sabha.

12.57 1/2 hrs.

ESTIMATES COMMITTEE

Eighth Report and Minutes

[English]

SHRI MANORAJAN BHAKTA (Andaman & Nicobar Islands): I beg to present the Eighth report (Hindi and English versions) of the Estimates Committee on the Minister of Information and Broadcasting - Policy for Government Advertisements and Minutes of the sitting of the Committee relating thereto.